

**Government of Jammu and Kashmir**  
**Labour & Employment Department**  
Civil Secretariat, Jammu.

Notification

Jammu, the 27<sup>th</sup> February, 2017.

SRO-74 .- Whereas, the management of M/S Uttam Gun Works Industrial Estate, Jammu has terminated the services of its workman, namely; Rajesh Sharma S/O Vaid Nath; and

Whereas, the aforesaid workman raised a dispute against the Management of M/S Uttam Gun Works Industrial Estate, Digiana, Jammu before the Conciliation Officer (Assistant Labour Commissioner), Jammu; and

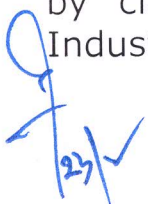
Whereas, all efforts were made by the Conciliation Officer during conciliation proceedings to settle the dispute but for both parties being quite adamant on their respective stands, the matter under dispute could not be settled through negotiations; and

Whereas, the Conciliation Officer, (Assistant Labour Commissioner), Jammu submitted his failure report recommending the case for its reference to the Labour Court for adjudication; and

Whereas, the Government is of the opinion that an Industrial dispute exists between the M/S Uttam Gun Works Industrial Estate, Digiana, Jammu and the aforesaid workman; and

Whereas, the Government considers it desirable to refer the said dispute to the Labour Court for adjudication.

Now, therefore, in exercise of the powers conferred by clause (c) of sub-section (1) of section 10 of the Industrial Dispute Act, 1947 (XIV of 1947), the Government

  
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hereby refers the said dispute to the Labour Court for adjudication on the following issues:-

1. Whether M/S Uttam Gun Works Industrial Estate, Digiana, Jammu is legally justified in terminating the services of its workman namely Rajesh Sharma?
2. If not, to what relief he is entitled to?

By order of the Government of Jammu and Kashmir.

Sd/-

(Gazzanfer Hussain)

**Commissioner/ Secretary to the Government**

No.L&E/Lab/62/2015

Dated:- **27** -02-2017

Copy to the:-

1. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
2. Labour Commissioner, J&K.
3. Director Information, J&K, Jammu with the request to publish the SRO in the leading local dailies of Jammu.
4. Presiding Officer, Industrial Tribunal/Labour Court, J&K Jammu alongwith full case/leaves in original.
5. General Manager, Government Press, Jammu for its publication in the next issue of Government Gazette.
6. Assistant Registrar, J&K High Court, Jammu.
7. Deputy Labour Commissioner, Jammu.
8. Assistant Labour Commissioner (Conciliation Officer), Jammu.
9. Special Assistant/OSD to the Minister for Labour and Employment for information of the Hon'ble Minister.
10. PA to Commissioner/Secretary to the Government, Labour and Employment Department.
11. SRO file (w.2.s.c).
12. Stock file.

(Dr. Irfan Ali Khan)KAS

**Under Secretary to the Government**

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